

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2016
IA(COMPANIES.ACT)/191(KB)2023, IA(COMPANIES.ACT)/18(KB)2022,
COMP.APPL/112(KB)2021, COMP.APPL/1584(KB)2019,
CONT.A./487(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	YOGENDRA PAL JAIN & ANR VS SOUTH EASTERN CARRIERS PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Siddhartha Jain] Respondent No.9 in person

Mr. Ashwini Kumar, Adv.] For Respondent No.5

Mr. Roshan Pathak, Adv.] For Respondent No.1

Mr. Ashutosh Singh, Adv.]

Mr. Rahul Sharma, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **21.02.2024 at 2:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**